

ITEM NO.50

COURT NO.3

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22723/2010

(From the judgement and order dated 18/02/2010 in WP No.
1564/2010 of The HIGH COURT OF A.P AT HYDERABAD)

GR.HYDRABAD MUN.CORP.

Petitioner(s)

VERSUS

M.PRABHAKAR RAO

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission to file
additional documents and prayer for interim relief and office
report)

Date: 04/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. Naveen R. Nath,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Order reserved.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master